

Notification of the Ministry of Finance (Department of Revenue) under the Customs Act, 1962

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): Sir, I beg to lay on the Table, under section 159 of the Customs Act, 1962, a copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification G.S.R. No. 232, dated the 19th March, 1983, together with an Explanatory Memorandum thereon. [Placed in library. See No. LT-6193/83]

Dalmia Dadri Cement Limited (Acquisition and Transfer of Undertakings) (Intimation regarding Mortgage, charge, lien or other interest in any property) Rules, 1983

SHRI VIRBHADRA SINGH: Sir, I beg to lay on the Table, under sub-section (3) of section 30 of the Dalmia Dadri Cement Limited (Acquisition and Transfer of Undertakings) Act, 1981, a copy (in English and Hindi) of the Ministry of Industry (Department of Industrial Development) Notification S.O. No. 148(E), dated the 28th February, 1983, publishing the Dalmia Dadri Cement Limited (Acquisition and Transfer of Undertakings) (Intimation regarding Mortgage, Charge, Lien or other interest in any property) Rules, 1983. [Placed in Library. See No. LT-6170/83].

Reports and Accounts (1978-79 and 1979-80) of the Export Promotion Council for finished Leather and Leather Manufactures, Kanpur and related papers

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): Sir, I beg to lay on the Table, a copy each (in English and Hindi) of the following papers:—

(i) Fifteenth Annual Report and Accounts of the Export Promotion Council for Finished Leather and Leather Manufacture, Kanpur, for the year 1978-79, together with the

Audit Report on the Accounts and Review by Government on the Report.

(ii) Sixteenth Annual Report and Accounts of the Export Promotion Council for Finished Leather and Leather Manufactures, Kanpur, for the year 1979-80, together with the Audit Report on the Accounts and Review by Government on the Report.

(iii) Statements giving reasons for the delay in laying the papers mentioned at (i) and (ii) above.

[Placed in Library. See No. LT-6198/83 for (i) to (iii)]

Report (1981-82) of the Central Board for the Prevention and Control of water Pollution, New Delhi.

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH): Sir, I beg to lay on the Table, under sub-section (1) of section 39 of the Water (Prevention and Control of Pollution) Act, 1974, a copy (in English and Hindi) of the Annual Report of the Central Board for the Prevention and Control of Water Pollution, New Delhi, for the year 1981-82. [Placed in library. See No. LT-6174/83]

REPORT OF THE COMMITTEE ON PAPERS LAID ON THE TABLE

SHRI ERA SEZHIYAN (Tamil Nadu): Sir, I beg to present the Sixth Report of the Committee on Papers Laid on the Table.

RE. PUBLICATION OF HINDI TRANSLATION OF THE CONSTITUTION OF INDIA BY THE MINISTRY OF LAW

MR. DEPUTY CHAIRMAN: Now we take up Special Mentions.

श्री प्यारे लाल खंडेलवाल (मध्य प्रदेश) : मध्य प्रदेश के बैंक अधिकारी 30-31 तारीख से हड़ताल पर जा रहे हैं....